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RAJYA SABHA

Thursday, 4th December 1958

The House met at eleven of the clock, Mr. CHAIRMAN in the Chair.

ORAL ANSWERS TO QUESTIONS

Employees' State Insurance Scheme

*245. Shri BABUBHAI M. CHINAI: Will the Minister of LABOUR AND EM-PLOYMENT be pleased to state:

- (a) the amount of employers' special contribution to the Employees' State Insurance Scheme in the implemented areas in 1957-58 and since the enforcement of the Scheme; and
- (b) the amount of employers' special contribution to the Employees' State Insurance Scheme in the nonimplemented areas in 1957-58 and since the enforcement of the Scheme?

DEPUTY MINISTER LABOUR (SHRI ABID ALI): (a) and (b). The accounts for employers' special contribution are not maintained separately for implemented and non-implemented areas. Consolidated amounts of employers' contribution are as follows:

For 1957-58—Rs. 2,83,41,328.

Since the enforcement the Scheme up to the end of the year 1957-58—Rs. 12,63,83,769.

SHRI BABUBHAI M. CHINAI: May I know what are the total administrarealised from the emtive charges ployers during 1957-58 and since the enforcement of this Scheme?

SHRI ABID ALI: That particular figure is not here. It has been given in the report which was laid on the Table in September 1958.

BABUBHAI Shri M. CHINAI: What progress has been made in regard to the opening of new hospitals by the E.S.I.C. in big industrial centres?

SHRI ABID ALI: Substantial progress has been made. At several places land has been acquired and buildings are ready. In Bombay foundation stone has already laid and construction is going on.

Shri BABUBHAI M. CHINAI: Besides Bombay, which are the other centres in which this scheme has been progressing?

SHRI ABID ALI: The scheme for hospital is progressing, besides Bombay, in Rajasthan, West Punjab, etc.

SHRI BABUBHAI M. CHINAI: What are the places where the benefits of the E.S.I. Scheme are extended to the families of the workers?

SHRI ABID ALI: That is in Mysore, Punjab, Rajasthan and two other States. Yesterday I had given the information.

DR. R. B. GOUR; Bihar,

SHRI V. C. KESAVA RAO: May I whether it is not a fact that many employers have reported that hospitals have not been opened even though they have paid contributions in many cases?

SHRI ABID ALI: They have made any contribution for the purpose of construction of hospitals but there is demand for hospitals from both employers and employees. That is true.

Dr. R. B. GOUR: How does employees' contribution to the E.S.I.C. compare with the employers' contribution?

SHRI ABID ALI: Employers' contribution was Rs. 283 lakhs last year and workers' was Rs. 352 lakhs.

SHRI AMOLAKH CHAND: What is the amount allotted out of these insurance funds for new hospitals to come up within the Second Five Year Plan period as the Minister must be aware that there is dearth of hospitals and the health of the workers is deteriorating these days?

SHRI ABID ALI: We propose to utilize the reserve which is in the neighbourhood of about Rs. 6 crores for the purpose of construction of hospitals.

Oral Answers

*246. [The questioner (Shri Valiulla) was absent. For answer, vide cols. 1141-42 infra.1

*247. [Transferred to the 11th December, 1958.1

नई दिल्ली स्थित ग्रशोक होटल के नाम में परिवर्तन

२४८. श्री नवार्बासंह चौहान: क्या निर्माण, भ्रावास भ्रौर संभरण मंत्री यह बताने की कपा करेंगे कि :

- (क) क्या सरकार को ग्रहिसक पार्टी की ग्रोर से ग्रशोक होटल, नई दिल्ली का नाम बदलने व महात्मा बद्ध के चित्रादि वहा से हटाने के सम्बन्ध में कोई प्रस्ताव प्राप्त हम्रा है ; ग्रौर
- (ख) यदि ऐसा है, तो वह प्रस्ताव क्या है और सरकार ने उस पर क्या कायंवाही की है ?

†[CHANGE IN THE NAME OF HOTEL, NEW DELHI

*248. SHRI NAWAB SINGH CHAU-HAN: Will the Minister of Works. Housing and Supply be pleased state:

- (a) whether Government have received any proposal from the Ahinsak Party for changing the name of the Ashoka Hotel, New Delhi, and for removing the photos, etc., of Mahatma Buddha from there; and
- (b) if so, what is that proposal and what action Government have taken thereon?]

THE DEPUTY MINISTER WORKS. HOUSING AND (SHRI ANIL K. CHANDA): (a) No, Sir.

(b) Does not arise.

†ि निर्माण, ग्रावास ग्रीर संभरण उपमंत्री (श्री ग्रनिल के० चन्दा): (क) जी. नहीं।

to Questions

(ख) सवाल पैदा ही नहीं होता । र

नाइटोजन वाले उर्वरक तैयार करने के लिये तेल-शोधक कारखानों की गैसों का उपयोग

*२४६.) §श्री नवाब सिंह चौहान :

क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कपा करेंगे कि :

- (क) नाइटोजन वाले उर्वरक तैयार करने के लिये तेल-शोधक कारखानों की गैसों के प्रयोग की सम्भावनाओं की जांच करने के लिये जो मकर्जी समिति स्थापित की गई थी, क्या सरकार उस की सिफारिशों को स्वीकार करने और कार्यान्वित करने का विचार रखती है :
- (ख) यदि हां, तो वे किस तारीख कार्यान्वित की जायेंगी:
- (ग) कितनी नाइट्रोजन प्रति वर्ष उर्वरकों के लिये ग्रायात की जाती है व किस भाव पर: ग्रौर
- (घ) इन कारखानों से कितनी नाइटो-जन मिलने का अनुमान है और आयात की हई नाइट्रोजन के मुकाबिले में इस नाइट्रोजन का मुल्य कितना होगा ?

![Utilising oil refinery gases FOR MANUFACTURING NITROGENOUS FERTI-LIZERS

(§SHRI NAWAB SINGH CHAUHAN: SHRI AMOLAKH CHAND:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- †[] Hindi translation.
- ‡[] English translation.

§The question was actually asked on the floor of the House by Shri Nawab Singh Chauhan.

^{†[]} English translation.